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Title: Introductin of the Constitution (Amendment) Bill, 2014 (*Amendment of Seventh Schedule*).

SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI MULLAPPALLY RAMCHANDRAN : Sir, I introduce the Bill.